

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)
SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY
LAW TRIBUNAL ON **02.05.2018**

NAME OF THE PARTIES: Geodata India Pvt. Ltd.
v/s.

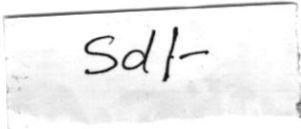
Pratibha Industries Ltd.

SECTION OF THE COMPANIES ACT: I&B CODE 2016

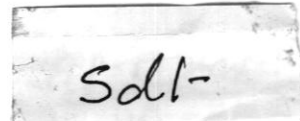
Order

15. C.P. (IB)-1787 (MB/2017)

At request, list this matter on 04.05.2018.



V. NALLASENAPATHY
Member (Technical)
Nirmiti



SHRI BHASKARA PANTULA MOHAN
Member (Judicial)